<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 298 of 2015

Dated: 16th August, 2017

In the matter of:

EMCO Energy Ltd.
(Now known as GMR Warora Energy Ltd.).... Appellant(s)
Vs.Vs..... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant

and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing **<u>12-09-2017</u>**.

PPS/Court Master

tpd